

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 193
(To be answered on the 20th July 2023)**

DARBHANGA AIRPORT

193. SHRI GOPAL JEE THAKUR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether 78 acres of land proposed for Darbhanga Airport has been transferred by the Government of Bihar to the Airports Authority of India;**
(b) if so, the details thereof; and
(c) the time by which the work for construction of Darbhanga Airport is likely to start and the other relevant details in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The Government of Bihar has handed over 76.40 acre land to the Airports Authority of India (AAI) for the development of Darbhanga airport. Out of this, 23.75 acre land is required for installation of Clear Air Turbulence (CAT-II) lighting system by Indian Air Force (IAF) and remaining 52.65 acre land is proposed for the construction of a Civil Enclave at Darbhanga Airport.

(c): Subsequent to the completion of various preliminary works such as tendering for appointment of Engineering Consultant, preparation of design & drawings, approval of the Public Investment Board (PIB) and awarding of the Engineering Procurement Contract (EPC) etc., the construction of the airport is expected to begin in July, 2024 and the probable date of completion of the project is September, 2026. However, the timelines for airport projects depend upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.
